

MINUTES OF NORMS COMMITTEE (NC-7) OF  
'PLASTIC & RUBBER PRODUCTS'  
MEETING NO. 21/AM13  
**HELD ON 22.08.2012**  
UNDER CHAIRMANSHIP OF  
**DR. L.B. SINGHAL, ADDITIONAL DGFT**

Meeting No. **21/87-NC-7/2012** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' held on **22.08.2012** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Senior Development Officer, DIPP
- 2) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **20/AM13** held on **16.08.2012**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

**MANUAL CASES**

|                                      |                                        |                            |
|--------------------------------------|----------------------------------------|----------------------------|
| Case No. A-115                       | EL DUPONT INDIA PVT. LTD.              | Status:<br><b>Deferred</b> |
| NC No.: 21/AM13 Dated:<br>22.08.2012 | HQ F. No. 01/87/162/00021/AM13/DES-VII |                            |

**Request: Modification in the Standard Input-Output (SION) appearing at S. No.**

**H-471.**

**Decision:** A D/L No. 46011/74/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 03.07.2012 and 09.08.2012 (Final Reminder) giving 15 days for submission of information. Reply awaited from the firm.

Deferred for two weeks.

|                                                    |                                              |                                        |                                   |
|----------------------------------------------------|----------------------------------------------|----------------------------------------|-----------------------------------|
| <b>Case No. A-116</b>                              | <b>R.M. EXPORTS</b>                          | HQ F. No. 01/87/050/00462/AM12/DES-VII | <b>Status:</b><br><b>Approved</b> |
| <b>NC No.: 21/AM13 Dated:</b><br><b>22.08.2012</b> | Adv. Lic. No.<br>3010083945 dated 27.07.2012 | RLA F. No.<br>30/24/040/00072/AM12     |                                   |

**Request: Amendment in the description of Import Item No. 1.**

**Decision:** The Committee considered the request of firm and decided to amend the description of Import Item No. 1 to read as ‘PBR/NBR/EPDM Rubber’.

### ONLINE CASES

|   |                                                                                                                                                                                      |                                                   |                                            |                         |
|---|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|-------------------------|
| 1 | <b>Case No.:8/19/87-ALC1/2011</b>                                                                                                                                                    | Party Name:DIAB CORE MATERIALS<br>PRIVATE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00163/AM12/                                                                                                                                                       | RLA File :04/24/040/00123/AM12/                   | Lic.No/Date:0410126763<br>03.08.2011       | Defer Date:05.09.2012   |
|   | <b>Decision:</b> As per request of Technical Representative of D/o C&PC, a copy of application has again been forwarded to D/o C&PC on 08.08.2012. Comments of D/o C&PC are awaited. |                                                   |                                            |                         |

|                                    |                                                            |                                            |                         |
|------------------------------------|------------------------------------------------------------|--------------------------------------------|-------------------------|
| <b>Case No.:</b> 5/27/87-ALC1/2011 | Party Name:FLOETER INDIA RETORT<br>POUCHES PRIVATE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Approved</b> |
| HQ File :01/87/050/00218/AM12/     | RLA File :05/23/040/00165/AM12/                            | Lic.No/Date:0510298625<br>04.08.2011       | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                                                                                           | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in<br/>Currency of realisation)</i> |
|---------------|-------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------------|----------------------|-------------------------------------------------|
| 1             | 39209999          | 63/0- RETORT POUCHES MADE OF LAMINATE (12 MICRON ALOX PET/15 MICRON NYLONE/70 MICRON CPP) RETORT MICROWAVABLE POCHE FOR "READY TO EAT" FOOD PACKAGING        | 72286.000  | K.G          | 39757184.50          | 889422.47 US Dollars                            |
| 2             | 39209999          | 63/0- RETORT POUCHES MADE OF LAMINATE ( 12 MICRON PET / 9 MICRON ALU FOIL / 15 MICRON NYLONE / 70 MICRON CPP) RETORT POCHE FOR "READY TO EAT" FOOD PACKAGING | 11667.000  | K.G          | 4666969.21           | 104406.47 US Dollars                            |
|               |                   |                                                                                                                                                              |            | <b>Total</b> | 44,424,153.71        | 993,828.94                                      |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                                                                                | <i>Qty</i> | <i>UOM</i> | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption<br/>from Customs<br/>duty</i> | <i>Limiting Factor<br/>(Value/Qty/Value &amp;<br/>Qty)</i> |
|---------------|-------------------|---------------------------------------------------------------------------------------------------|------------|------------|------------------|-----------------------|--------------------------------------------------|------------------------------------------------------------|
| 1             | 39219099          | RETORT CPP THICKNESS : 70 MICRON THERMAL PROPERTIES INERT WITH THE PRODUCT i.e. FOOD              | 55619.000  | K.G        | 7,845,039.62     | 172,419.00 US Dollars | 0.00                                             | Value & Qty                                                |
| 2             | 39209299          | ALOX PET / MAX BARRIER R THICKNESS : 12 MICRON 1. HIGH BARRIER PROPERTIES. 2. RIGIDITY/ STRENGTH. | 12954.000  | K.G        | 8,192,512.92     | 180,055.00 US Dollars | 0.00                                             | Value & Qty                                                |

|   |          |                                                                       |           |              |               |                      |      |             |
|---|----------|-----------------------------------------------------------------------|-----------|--------------|---------------|----------------------|------|-------------|
| 3 | 39209299 | NYLONE FILM / BON THICKNESS : 15 MICRON. HIGH PUNCTURE RESISTANCE.    | 15027.000 | K.G          | 3,760,540.50  | 82,649.00 US Dollars | 0.00 | Value & Qty |
| 4 | 76071190 | ALUMINIUM FOIL THICKNESS : 9 MICRON. BARRIER PROPERTIES AND STRENGTH. | 2352.000  | K.G          | 524,412.40    | 11,526.00 US Dollars | 0.00 | Value & Qty |
|   |          |                                                                       |           | <b>Total</b> | 20,322,505.44 | 446,649.00           |      |             |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/83/2009-PC.II dated 16.08.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                                                                              | QTY  | IMPORT ITEM                                   | QTY       |
|----------------------------------------------------------------------------------------------------------|------|-----------------------------------------------|-----------|
| 1. Retort Pouches made of Laminate (12 micron Alox PET/15 micron Nylon/70 micron CPP)                    | 1 kg | 1. Alox PET/Max Barrier R thickness 12 micron | 0.1792 kg |
|                                                                                                          |      | 2. Nylon Film BON Thickness 15 micron         | 0.1848 kg |
|                                                                                                          |      | 3. Retort CPP Thickness 70 micron             | 0.6832 kg |
| 2. Retort Pouches made of Laminate (12 micron PET/9 micron Aluminium Foil/15 micron Nylon/70 micron CPP) | 1 kg | 1. Nylon Film/BON Thickness 15 micron         | 0.1434 kg |
|                                                                                                          |      | 2. Retort CPP Thickness 70 micron             | 0.5342 kg |
|                                                                                                          |      | 3. Aluminium Foil Thickness 9 micron          | 0.2016 kg |

Case No.:6/30/87-ALC1/2011

Party Name:BILCARE LIMITED

Meet No/Date:21/87-ALC1/2012  
22.08.2012

Status:  
Deferred

|   |                                                                                                                                               |                                 |                                      |                          |
|---|-----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------|
| 3 | HQ File :01/87/050/00232/AM12/                                                                                                                | RLA File :31/83/040/00131/AM12/ | Lic.No/Date:3110050878<br>07.10.2011 | Defer<br>Date:05.09.2012 |
|   | <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.08.2012. Comments of D/o C&PC are awaited. |                                 |                                      |                          |

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|---|-----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 4 | <b>Case No.:4/36/87-ALC1/2011</b>                                                                                                             | Party Name:COSMO FILMS LTD      | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00272/AM12/                                                                                                                | RLA File :03/94/040/00582/AM12/ | Lic.No/Date:0310659828<br>14.10.2011       | Defer Date:05.09.2012   |
|   | <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.07.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                         |

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|---|-----------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|-------------------------|
| 5 | <b>Case No.:7/41/87-ALC1/2011</b>                                                                                                             | Party Name:GEM POLYTECH<br>INDUSTRIES PVT.LTD. | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00316/AM12/                                                                                                                | RLA File :02/24/040/00157/AM12/                | Lic.No/Date:0210170358<br>08.12.2011       | Defer Date:05.09.2012   |
|   | <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.06.2012. Comments of D/o C&PC are awaited. |                                                |                                            |                         |

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|---|--------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|-------------------------|
| 6 | <b>Case No.:14/43/87-ALC1/2011</b>                                                                                             | Party Name:DIAB CORE MATERIALS<br>PRIVATE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00342/AM12/                                                                                                 | RLA File :04/24/040/00261/AM12/                   | Lic.No/Date:0410132364<br>30.12.2011       | Defer Date:05.09.2012   |
|   | <b>Decision:</b> As per request of Technical Representative of D/o C&PC, a copy of application has again been forwarded to D/o |                                                   |                                            |                         |

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| 7 | <b>Case No.:25/5/87-ALC1/2012</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Party Name:MARPOL PVT. LIMITED  | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00054/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | RLA File :17/24/040/00084/AM12/ | Lic.No/Date:1710004776<br>13.01.2012       | Defer Date:12.09.2012   |
|   | <p><b>Decision:</b> A D/L was issued by DIPP to firm on 07.08.2012 for submission of following information:</p> <ul style="list-style-type: none"> <li>(i) Manufacturing process starting from imported raw material indicating stage wise wastage.</li> <li>(ii) Quantity of raw materials required for 1 kg of Pure Polyester Powder Coatings and Epoxy Polyester Hybrid Powder.</li> <li>(iii) To clarify meaning of standard quantity required to produce one unit of product as mentioned in application. The production and consumption data indicated in Annexure – C of the application are not actual, please indicate clearly.</li> </ul> <p>Reply still awaited from the firm. Hence, the Committee decided to issue <b>Reminder</b> to firm giving 15 days time for submission of above information.</p> |                                 |                                            |                         |

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|---|--------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|-------------------------|
| 8 | <b>Case No.:18/46/87-ALC1/2011</b>                                                                                                                           | Party Name:ESSEN SPECIALITY FILMS<br>PVT.LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00381/AM12/                                                                                                                               | RLA File :24/24/040/00016/AM12/                | Lic.No/Date:2410035264<br>16.01.2012       | Defer Date:05.09.2012   |
|   | <p><b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&amp;PC on 09.08.2012. Comments of D/o C&amp;PC are awaited.</p> |                                                |                                            |                         |

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|---|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|-------------------------|
| 9 | <b>Case No.:</b> 16/46/87-ALC1/2011                                                                                                                                                  | Party Name:DIAB CORE MATERIALS PRIVATE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00379/AM12/                                                                                                                                                       | RLA File :04/24/040/00283/AM12/                | Lic.No/Date:0410132997<br>20.01.2012       | Defer Date:05.09.2012   |
|   | <b>Decision:</b> As per request of Technical Representative of D/o C&PC, a copy of application has again been forwarded to D/o C&PC on 08.08.2012. Comments of D/o C&PC are awaited. |                                                |                                            |                         |

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| 10 | <b>Case No.:</b> 3/48/87-ALC1/2011                                                                                                                                                                                                        | Party Name:COSMO FILMS LTD      | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00402/AM12/                                                                                                                                                                                                            | RLA File :03/94/040/00898/AM12/ | Lic.No/Date:0310678957<br>27.01.2012       | Defer Date:05.09.2012   |
|    | <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.05.2012. This was followed by a reminder D/o C&PC on 31.07.2012 for furnishing comments expeditiously. Comments awaited from D/o C&PC. |                                 |                                            |                         |

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| 11 | <b>Case No.:</b> 22/51/87-ALC1/2011                                                                                                                                                                                                   | Party Name:SANKHLA POLYMERS (P) LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00467/AM12/                                                                                                                                                                                                        | RLA File :07/24/040/00437/AM12/       | Lic.No/Date:0710085942<br>02.02.2012       | Defer Date:05.09.2012   |
|    | <b>Decision:</b> A D/L No. 46011/33/2009-PC.II dated 20.06.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 13.08.2012 giving 15 days time for submission of information. Reply awaited from the firm. |                                       |                                            |                         |

|                                    |                                             |                                            |                         |
|------------------------------------|---------------------------------------------|--------------------------------------------|-------------------------|
| <b>Case No.:</b> 5/48/87-ALC1/2011 | Party Name:BASRUR UNISEAL PRIVATE LIMITED., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status:</b> Approved |
| HQ File :01/87/050/00404/AM12/     | RLA File :07/24/040/00438/AM12/             | Lic.No/Date:0710086023<br>06.02.2012       | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                              | <i>Qty</i> | <i>UOM</i> | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|-------------------------------------------------------------------------------------------------|------------|------------|----------------------|---------------------------------------------|
| 1             | 40169390          | <b>62/0-</b> Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO109  | 3627.000   | K.G        | 741404.00            | 14326.65 US Dollars                         |
| 2             | 40169390          | <b>62/0-</b> Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO110  | 12388.000  | K.G        | 3942636.00           | 76186.20 US Dollars                         |
| 3             | 40169390          | <b>62/0-</b> Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO115  | 14916.000  | K.G        | 2817446.00           | 54443.40 US Dollars                         |
| 4             | 40169390          | <b>62/0-</b> Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO116  | 6176.000   | K.G        | 1118628.00           | 21616.00 US Dollars                         |
| 5             | 40169390          | <b>62/0-</b> Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO128  | 34534.000  | K.G        | 7059181.00           | 136409.30 US Dollars                        |
| 6             | 40169390          | <b>62/0-</b> Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO168  | 1905.000   | K.G        | 261247.00            | 5048.25 US Dollars                          |
| 7             | 40169390          | <b>62/0-</b> Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO144  | 4233.000   | K.G        | 317634.00            | 6137.85 US Dollars                          |
| 8             | 40169390          | <b>62/0-</b> Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1005 | 17886.000  | K.G        | 1434681.00           | 27723.30 US Dollars                         |

|    |          |                                                                                          |           |              |               |                     |
|----|----------|------------------------------------------------------------------------------------------|-----------|--------------|---------------|---------------------|
| 9  | 40169390 | 62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1080 | 40209.000 | K.G          | 4161632.00    | 80418.00 US Dollars |
| 10 | 40169390 | 62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1500 | 20063.000 | K.G          | 1609303.00    | 31097.65 US Dollars |
| 11 | 40169390 | 62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1550 | 9188.000  | K.G          | 784540.00     | 15160.20 US Dollars |
| 12 | 40169390 | 62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG2100 | 9247.000  | K.G          | 2234746.00    | 43183.49 US Dollars |
| 13 | 40169390 | 62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG2700 | 118.000   | K.G          | 15743.00      | 304.20 US Dollars   |
|    |          |                                                                                          |           | <b>Total</b> | 26,498,821.00 | 512,054.49          |

| Sl.No. | ITCHS Code | IMPORT ITEM                    | Qty       | UOM          | CIF (Rs.)     | CIF (Currency)        | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|--------------------------------|-----------|--------------|---------------|-----------------------|-----------------------------------|-----------------------------------------|
| 1      | 68061000   | Rockwool Mineral Fibre         | 13432.610 | K.G          | 2,427,203.25  | 43,080.20 US Dollars  | 0.00                              | Value & Qty                             |
| 2      | 56013000   | Aramid Pulp Fibre              | 7023.012  | K.G          | 7,314,409.88  | 139,057.21 US Dollars | 0.00                              | Value & Qty                             |
| 3      | 48189000   | Cellulose fibre                | 13472.230 | K.G          | 1,846,605.00  | 35,106.55 US Dollars  | 0.00                              | Value & Qty                             |
| 4      | 40025900   | Acrylonitrile Butadiene Rubber | 20120.247 | K.G          | 6,915,210.96  | 131,468.02 US Dollars | 0.00                              | Value & Qty                             |
|        |            |                                |           | <b>Total</b> | 18,503,429.09 | 348,711.98            |                                   |                                         |

**Decision:** According to the technical comments of DIPP furnished vide letter dated 21.08.2012, following adhoc norms are **approved:**

| EXPORT ITEM                                                                          | QTY  | IMPORT ITEM                       | QTY                          |
|--------------------------------------------------------------------------------------|------|-----------------------------------|------------------------------|
| 1. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO109 | 1 kg | 1. Rockwool Mineral Fibre         | 1.03 kg/kg content in export |
|                                                                                      |      | 2. Aramid Pulp Fibre              | 1.03 kg/kg content in export |
|                                                                                      |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 2. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO110 | 1 kg | 1. Rockwool Mineral Fibre         | 1.03 kg/kg content in export |
|                                                                                      |      | 2. Aramid Pulp Fibre              | 1.03 kg/kg content in export |
|                                                                                      |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 3. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO115 | 1 kg | 1. Aramid Pulp Fibre              | 1.03 kg/kg content in export |
|                                                                                      |      | 2. Cellulose fibre                | 1.03 kg/kg content in export |
|                                                                                      |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 4. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO116 | 1 kg | 1. Aramid Pulp Fibre              | 1.03 kg/kg content in export |
|                                                                                      |      | 2. Cellulose fibre                | 1.03 kg/kg content in export |
|                                                                                      |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 5. Asbestos free Gasket                                                              | 1 kg | 1. Rockwool Mineral Fibre         | 1.03 kg/kg content in        |

|                                                                                       |      |                                   |                              |
|---------------------------------------------------------------------------------------|------|-----------------------------------|------------------------------|
| sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO128                          |      |                                   | export                       |
|                                                                                       |      | 2. Aramid Pulp Fibre              | 1.03 kg/kg content in export |
|                                                                                       |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 6. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO168  | 1 kg | 1. Rockwool Mineral Fibre         | 1.03 kg/kg content in export |
|                                                                                       |      | 2. Cellulose fibre                | 1.03 kg/kg content in export |
|                                                                                       |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 7. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO144  | 1 kg | 1. Cellulose fibre                | 1.03 kg/kg content in export |
|                                                                                       |      | 2. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 8. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1005 | 1 kg | 1. Rockwool Mineral Fibre         | 1.03 kg/kg content in export |
|                                                                                       |      | 2. Cellulose fibre                | 1.03 kg/kg content in export |
|                                                                                       |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 9. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1080 | 1 kg | 1. Cellulose fibre                | 1.03 kg/kg content in export |
|                                                                                       |      | 2. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 10. Asbestos free Gasket sheets and gaskets of                                        | 1 kg | 1. Rockwool Mineral Fibre         | 1.03 kg/kg content in export |

|                                                                                        |      |                                   |                              |
|----------------------------------------------------------------------------------------|------|-----------------------------------|------------------------------|
| thickness from 0.2 mm to 5.00 mm BG1500                                                |      | 2. Cellulose fibre                | 1.03 kg/kg content in export |
|                                                                                        |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
|                                                                                        |      |                                   |                              |
| 11. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1550 | 1 kg | 1. Aramid Pulp Fibre              | 1.03 kg/kg content in export |
|                                                                                        |      | 2. Cellulose fibre                | 1.03 kg/kg content in export |
|                                                                                        |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 12. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG2010 | 1 kg | 1. Rockwool Mineral Fibre         | 1.03 kg/kg content in export |
|                                                                                        |      | 2. Aramid Pulp Fibre              | 1.03 kg/kg content in export |
|                                                                                        |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |
| 13. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG2700 | 1 kg | 1. Aramid Pulp Fibre              | 1.03 kg/kg content in export |
|                                                                                        |      | 2. Cellulose fibre                | 1.03 kg/kg content in export |
|                                                                                        |      | 3. Acrylonitrile Butadiene Rubber | 1.03 kg/kg content in export |

Case No.:5/51/87-ALC1/2011

Party Name:GARWARE POLYESTER LTD.

Meet No/Date:21/87-ALC1/2012  
22.08.2012

Status: Deferred

|    |                                                                                                                                                                                                                                                                                    |                                 |                                      |                       |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|-----------------------|
| 13 | HQ File :01/87/050/00450/AM12/                                                                                                                                                                                                                                                     | RLA File :03/94/040/00949/AM12/ | Lic.No/Date:0310681659<br>13.02.2012 | Defer Date:05.09.2012 |
|    | <b>Decision:</b> A D/L No. 46011/49/2012-PC.II dated 23.04.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 17.05.2012, 03.07.2012 and 09.08.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. |                                 |                                      |                       |

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|----|------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|--------------------------------------------|-----------------------------|
| 14 | <b>Case No.:12/4/87-ALC1/2012</b>                                                                                                              | Party Name:M.P. DYE CHEM INDUSTRIES<br>PVT. LIMITED., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status:<br/>Deferred</b> |
|    | HQ File :01/87/050/00020/AM13/                                                                                                                 | RLA File :11/24/040/00008/AM12/                       | Lic.No/Date:1110026941<br>19.03.2012       | Defer<br>Date:05.09.2012    |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 24.04.2012 and again on 13.07.2012. Comments of D/o C&PC are awaited. |                                                       |                                            |                             |

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| 15 | <b>Case No.:18/5/87-ALC1/2012</b>                                                                                                                                                                                                                                      | Party Name:VHCL INDUSTRIES LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status:<br/>Deferred</b> |
|    | HQ File :01/87/050/00047/AM13/                                                                                                                                                                                                                                         | RLA File :03/95/040/01073/AM12/    | Lic.No/Date:0310687749<br>26.03.2012       | Defer<br>Date:05.09.2012    |
|    | <b>Decision:</b> A D/L No. 46011/132/2007-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.06.2012 and 13.08.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. |                                    |                                            |                             |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-------------------------|
| 16 | <b>Case No.:19/5/87-ALC1/2012</b>                                                                                                                                                                                                         | Party Name:VHCL INDUSTRIES LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00048/AM13/                                                                                                                                                                                                            | RLA File :03/95/040/01074/AM12/    | Lic.No/Date:0310687740<br>26.03.2012       | Defer Date:05.09.2012   |
|    | <b>Decision:</b> A D/L No. 46011/132/2007-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.06.2012 and 13.08.2012 (Final Reminder) giving 15 days time for submission of information. |                                    |                                            |                         |

Reply awaited from the firm.

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| 17 | <b>Case No.:20/5/87-ALC1/2012</b>                                                                                                                                                                                                                                      | Party Name:VHCL INDUSTRIES LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00049/AM13/                                                                                                                                                                                                                                         | RLA File :03/95/040/01075/AM12/    | Lic.No/Date:0310687986<br>27.03.2012       | Defer Date:05.09.2012   |
|    | <b>Decision:</b> A D/L No. 46011/132/2007-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.06.2012 and 13.08.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. |                                    |                                            |                         |

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| 18 | <b>Case No.:1/2/87-ALC1/2012</b>                                                                                                                                                                                                                                                                          | Party Name:VIPRAJ THERMOSETS PVT LTD | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00001/AM13/                                                                                                                                                                                                                                                                            | RLA File :31/83/040/00249/AM12/      | Lic.No/Date:3110053615<br>02.04.2012       | Defer Date:12.09.2012   |
|    | <b>Decision:</b> A D/L was issued to firm by DGFT (as per information called for by DIPP) on 23.07.2012 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information. |                                      |                                            |                         |

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| 19 | <b>Case No.:6/8/87-ALC1/2012</b>                                                                                                              | Party Name:FUTURA POLYESTERS LIMITED, | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00067/AM13/                                                                                                                | RLA File :04/24/040/00272/AM12/       | Lic.No/Date:0410135325<br>04.04.2012       | Defer Date:05.09.2012   |
|    | <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.07.2012. Comments of D/o C&PC are awaited. |                                       |                                            |                         |

**Case No.:29/21/87-ALC1/2012**

Party Name:MRC ICLEAN SYSTEMS

Meet No/Date:21/87-ALC1/2012

**Status:**

|                                                                                                                        |                                |                                 |                                      |                          |
|------------------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------|--------------------------------------|--------------------------|
| 20                                                                                                                     |                                | PRIVATE LIMITED                 | 22.08.2012                           | Deferred                 |
|                                                                                                                        | HQ File :01/87/050/00171/AM13/ | RLA File :09/24/040/00622/AM12/ | Lic.No/Date:0910052053<br>04.04.2012 | Defer<br>Date:12.09.2012 |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited. |                                |                                 |                                      |                          |

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| 21                                                                                                                                            | <b>Case No.:2/10/87-ALC1/2012</b> | Party Name:ADRIA ( INDIA) STONE<br>TECH PVT. LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|                                                                                                                                               | HQ File :01/87/050/00078/AM13/    | RLA File :07/24/040/00482/AM12/                    | Lic.No/Date:0710087625<br>12.04.2012       | Defer Date:05.09.2012   |
| <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.07.2012. Comments of D/o C&PC are awaited. |                                   |                                                    |                                            |                         |

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|-------------------------------------------------------------------|------------|-----------------------------------------|---------|--------------------------------------------|---------------|-----------------------|--------------------------------------|-----------------------------------------|
| Case No.:9/10/84-ALC3/2012                                        |            | Party Name:SACOS INDIGO PRIVATE LIMITED |         | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 |               | Status: Approved      |                                      |                                         |
| HQ File :01/84/050/00060/AM13/                                    |            | RLA File :11/24/040/00051/AM12/         |         | Lic.No/Date:1110026989<br>12.04.2012       |               | Defer Date:           |                                      |                                         |
| <div>Application: Request is for adhoc norms for following:</div> |            |                                         |         |                                            |               |                       |                                      |                                         |
| Sl.No.                                                            | ITCHS Code | EXPORT ITEM                             |         | Qty                                        | UOM           | FOB/FOR (Rs.)         | FOB/FOR (in Currency of realisation) |                                         |
| 1                                                                 | 63053200   | 63/0- PP WOVEN JUMBO BAGS (FIBC)        |         | 300.000                                    | M.T           | 36483750.00           | 705000.00 US Dollars                 |                                         |
|                                                                   |            |                                         |         |                                            | Total         | 36,483,750.00         | 705,000.00                           |                                         |
| Sl.No.                                                            | ITCHS Code | IMPORT ITEM                             | Qty     | UOM                                        | CIF (Rs.)     | CIF (Currency)        | Total exemption from Customs duty    | Limiting Factor (Value/Qty/Value & Qty) |
| 1                                                                 | 39021000   | PP GRANULES                             | 280.500 | M.T                                        | 22,131,450.00 | 420,750.00 US Dollars | 0.00                                 | Value & Qty                             |

|   |          |                                  |        |              |               |                      |      |             |
|---|----------|----------------------------------|--------|--------------|---------------|----------------------|------|-------------|
| 2 | 39011010 | LLDPE GRANULES                   | 33.000 | M.T          | 2,950,860.00  | 56,100.00 US Dollars | 0.00 | Value & Qty |
| 3 | 39013000 | ETHYLE VINYL ACETATE (E.V.A.)    | 16.500 | M.T          | 3,298,020.00  | 62,700.00 US Dollars | 0.00 | Value & Qty |
| 4 | 39021000 | PP GRANULES FOR PACKING MATERIAL | 16.500 | M.T          | 1,301,850.00  | 24,750.00 US Dollars | 0.00 | Value & Qty |
|   |          |                                  |        | <b>Total</b> | 29,682,180.00 | 564,300.00           |      |             |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/92/2011-PC.II dated 20.06.2012, following adhoc norms are **approved**:

| EXPORT ITEM         | QTY  | IMPORT ITEM                         | QTY                   |
|---------------------|------|-------------------------------------|-----------------------|
| PP Woven Jumbo Bags | 1 kg | 1. PP Granules                      | 0.935 kg              |
|                     |      | 2. LLDPE Granules                   | 0.110 kg              |
|                     |      | 3. Ethylene Vinyl Acetate           | 0.055 kg              |
|                     |      | 4. PP Granules for packing material | As per packing policy |

|                                |                                 |                                            |                       |
|--------------------------------|---------------------------------|--------------------------------------------|-----------------------|
| Case No.:2/5/87-ALC1/2012      | Party Name:BILCARE LIMITED      | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | Status: Deferred      |
| HQ File :01/87/050/00031/AM13/ | RLA File :31/83/040/00005/AM13/ | Lic.No/Date:3110053824<br>18.04.2012       | Defer Date:05.09.2012 |

**Decision:** The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.08.2012. Comments of

D/o C&PC are awaited.

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| 24 | <b>Case No.:1/8/87-ALC1/2012</b>                                                                                                                                                                                                                                             | Party Name:JESONS INDUSTRIES LTD. | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00062/AM13/                                                                                                                                                                                                                                               | RLA File :03/94/040/00009/AM13/   | Lic.No/Date:0310692024<br>25.04.2012       | Defer<br>Date:05.09.2012 |
|    | <b>Decision:</b> A D/L No. 46011/93/2011-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 03.07.2012 and 09.08.2012 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm. |                                   |                                            |                          |

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|----|---------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|--------------------------------------------|-------------------------|
| 25 | <b>Case No.:7/8/87-ALC1/2012</b>                                                                                                      | Party Name:SUPER FLOORINGS<br>PRIVATE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00068/AM13/                                                                                                        | RLA File :05/24/040/00030/AM13/               | Lic.No/Date:0510323112<br>25.04.2012       | Defer Date:05.09.2012   |
|    | <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to DIPP on 14.08.2012. Comments of DIPP are awaited. |                                               |                                            |                         |

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|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|-------------------------|
| 26 | <b>Case No.:5/8/87-ALC1/2012</b>                                                                                                                                                     | Party Name:DIAB CORE MATERIALS<br>PRIVATE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00066/AM13/                                                                                                                                                       | RLA File :04/24/040/00360/AM12/                   | Lic.No/Date:0410135889<br>26.04.2012       | Defer Date:05.09.2012   |
|    | <b>Decision:</b> As per request of Technical Representative of D/o C&PC, a copy of application has again been forwarded to D/o C&PC on 08.08.2012. Comments of D/o C&PC are awaited. |                                                   |                                            |                         |

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|----|-----------------------------------|------------------------------------------|--------------------------------------------|--------------------------|
| 27 | <b>Case No.:7/10/84-ALC3/2012</b> | Party Name:SHANKAR PACKAGINGS<br>LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/84/050/00058/AM13/    | RLA File :03/95/040/00023/AM13/          | Lic.No/Date:0310692366<br>26.04.2012       | Defer<br>Date:05.09.2012 |

**Decision:** A D/L No. 46011/60/2012-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.08.2012 giving 15 days time for submission of information. Reply awaited from the firm.

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| 28 | <b>Case No.:8/10/84-ALC3/2012</b>                                                                                                                                                                                                     | Party Name:SHANKAR PACKAGINGS LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/84/050/00059/AM13/                                                                                                                                                                                                        | RLA File :03/95/040/00022/AM13/       | Lic.No/Date:0310692364<br>26.04.2012       | Defer<br>Date:05.09.2012 |
|    | <b>Decision:</b> A D/L No. 46011/60/2012-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.08.2012 giving 15 days time for submission of information. Reply awaited from the firm. |                                       |                                            |                          |

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| 29 | <b>Case No.:1/10/87-ALC1/2012</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Party Name:VIKAS GLOBALONE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00077/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | RLA File :05/24/040/00040/AM13/    | Lic.No/Date:0510324125<br>08.05.2012       | Defer Date:12.09.2012   |
|    | <b>Decision:</b> A D/L No. 46011/82/2012-PC.II dated 03.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 13.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue <b>Final Reminder</b> to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence. |                                    |                                            |                         |

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|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|-------------------------|
| 30 | <b>Case No.:1/12/87-ALC1/2012</b>                                                                                                                                                    | Party Name:DIAB CORE MATERIALS PRIVATE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00098/AM13/                                                                                                                                                       | RLA File :04/24/040/00021/AM13/                | Lic.No/Date:0410136292<br>10.05.2012       | Defer Date:05.09.2012   |
|    | <b>Decision:</b> As per request of Technical Representative of D/o C&PC, a copy of application has again been forwarded to D/o C&PC on 08.08.2012. Comments of D/o C&PC are awaited. |                                                |                                            |                         |

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| 31 | <b>Case No.:3/9/87-ALC1/2012</b>                                                                                                                                                                                                                                                                          | Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00074/AM13/                                                                                                                                                                                                                                                                            | RLA File :31/83/040/00028/AM13/                        | Lic.No/Date:3110054336<br>17.05.2012       | Defer<br>Date:12.09.2012 |
|    | <b>Decision:</b> A D/L was issued to firm by DGFT (as per information called for by DIPP) on 23.07.2012 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information. |                                                        |                                            |                          |

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| 32 | <b>Case No.:3/12/87-ALC1/2012</b>                                                                                      | Party Name:MULTIBASE INDIA LIMITED, | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00100/AM13/                                                                                         | RLA File :03/95/040/01122/AM12/     | Lic.No/Date:0310695628<br>22.05.2012       | Defer Date:12.09.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited. |                                     |                                            |                         |

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| 33 | <b>Case No.:4/12/87-ALC1/2012</b>                                                                                      | Party Name:SRF LIMITED          | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00101/AM13/                                                                                         | RLA File :04/24/040/00361/AM11/ | Lic.No/Date:0410136625<br>22.05.2012       | Defer Date:12.09.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                         |

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| 34 | <b>Case No.:2/12/87-ALC1/2012</b>                                                                                                                                                                                                     | Party Name:GEM POLYTECH INDUSTRIES PVT.LTD. | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00099/AM13/                                                                                                                                                                                                        | RLA File :02/24/040/00011/AM13/             | Lic.No/Date:0210177861<br>24.05.2012       | Defer<br>Date:05.09.2012 |
|    | <b>Decision:</b> A D/L No. 46011/12/2012-PC.II dated 14.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.08.2012 giving 15 days time for submission of information. Reply awaited from the firm. |                                             |                                            |                          |

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|------------------------------------|----------------------------------------|--------------------------------------------|-----------------------------------|
| <b>Case No.:13/10/87-ALC1/2012</b> | Party Name:FINOTEX FIBRECAST PVT. LTD. | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status:</b><br><b>Approved</b> |
| HQ File :01/87/050/00089/AM13/     | RLA File :31/83/040/00035/AM13/        | Lic.No/Date:3110054453<br>25.05.2012       | Defer Date:                       |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                                                           | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|------------------------------------------------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39269099          | 63/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS<br>PISTON DISC BRAKE FOR CALIPER | 14200.000  | K.G          | 3326026.00           | 63656.00 US Dollars                         |
|               |                   |                                                                                                                              |            | <b>Total</b> | 3,326,026.00         | 63,656.00                                   |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                                                          | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i>   | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|-----------------------------------------------------------------------------|------------|--------------|------------------|-------------------------|------------------------------------------|----------------------------------------------------|
| 1             | 39094099          | PHENOLIC MOULDING COMPOUND<br>GRADE DUREZ 29502 E / B<br>Thermosett Plastic | 16329.000  | K.G          | 2,388,438.00     | 44,980.00<br>US Dollars | 0.00                                     | Value & Qty                                        |
|               |                   |                                                                             |            | <b>Total</b> | 2,388,438.00     | 44,980.00               |                                          |                                                    |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>               | <b>QTY</b> | <b>IMPORT ITEM</b> | <b>QTY</b> |
|----------------------------------|------------|--------------------|------------|
| Piston Bush made out of Phenolic | 1 kg       | Phenolic Moulding  | 1.15 kg    |

35

|  |                                                        |                                |  |
|--|--------------------------------------------------------|--------------------------------|--|
|  | Moulding Compound of different sizes and parts numbers | Compound (Durez 29502 / 30190) |  |
|--|--------------------------------------------------------|--------------------------------|--|

|    |                                                                                                                                                                                                                                       |                                       |                                            |                         |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-------------------------|
| 36 | <b>Case No.:</b> 2/10/84-ALC3/2012                                                                                                                                                                                                    | Party Name:KARAM MALTIPACK PVT. LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/84/050/00053/AM13/                                                                                                                                                                                                        | RLA File :24/24/040/00004/AM13/       | Lic.No/Date:2410036449<br>29.05.2012       | Defer Date:05.09.2012   |
|    | <b>Decision:</b> A D/L No. 46011/91/2012-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.08.2012 giving 15 days time for submission of information. Reply awaited from the firm. |                                       |                                            |                         |

|    |                                                                                                                                               |                                                      |                                            |                         |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|--------------------------------------------|-------------------------|
| 37 | <b>Case No.:</b> 5/12/87-ALC1/2012                                                                                                            | Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED, | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00102/AM13/                                                                                                                | RLA File :04/24/040/00013/AM13/                      | Lic.No/Date:0410136833<br>29.05.2012       | Defer Date:05.09.2012   |
|    | <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.08.2012. Comments of D/o C&PC are awaited. |                                                      |                                            |                         |

|  |                                    |                                 |                                            |                         |
|--|------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
|  | <b>Case No.:</b> 1/14/87-ALC1/2012 | Party Name:SRF LIMITED          | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|  | HQ File :01/87/050/00106/AM13/     | RLA File :04/24/040/00121/AM10/ | Lic.No/Date:0410136832<br>29.05.2012       | Defer Date:12.09.2012   |

38 **Decision:** A D/L No. 46011/26/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 23.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue **Final Reminder** to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                |                                 |                                            |                         |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 39                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case No.:2/14/87-ALC1/2012     | Party Name:SRF LIMITED          | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | Status: <b>Deferred</b> |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQ File :01/87/050/00107/AM13/ | RLA File :04/24/040/00163/AM12/ | Lic.No/Date:0410136831<br>29.05.2012       | Defer Date:12.09.2012   |
| <b>Decision:</b> A D/L No. 46011/26/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 23.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue <b>Final Reminder</b> to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence. |                                |                                 |                                            |                         |

|                                                               |                                            |                                            |                  |     |               |                                      |
|---------------------------------------------------------------|--------------------------------------------|--------------------------------------------|------------------|-----|---------------|--------------------------------------|
| Case No.:6/15/87-ALC1/2012                                    | Party Name:INTERNATIONAL CONVEYORS LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | Status: Approved |     |               |                                      |
| HQ File :01/87/050/00115/AM13/                                | RLA File :03/94/040/00184/AM13/            | Lic.No/Date:0310697630<br>06.06.2012       | Defer Date:      |     |               |                                      |
| <b>Application:</b> Request is for adhoc norms for following: |                                            |                                            |                  |     |               |                                      |
| Sl.No.                                                        | ITCHS Code                                 | EXPORT ITEM                                | Qty              | UOM | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |

| 1      | 39269010   | 63/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE 12000, 5 PLY, 1.5 X 1.5 MM THK)            |            |        | 16500.000     | Sq. meter             | 93324000.00                       | 1666500.00 US Dollars                   |  |
|--------|------------|--------------------------------------------------------------------------------------------------------------------|------------|--------|---------------|-----------------------|-----------------------------------|-----------------------------------------|--|
|        |            |                                                                                                                    |            |        |               | Total                 | 93,324,000.00                     | 1,666,500.00                            |  |
| Sl.No. | ITCHS Code | IMPORT ITEM                                                                                                        | Qty        | UOM    | CIF (Rs.)     | CIF (Currency)        | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |  |
| 1      | 54022090   | POLYESTER FILAMENT YARN (1000/1500 DENIER)                                                                         | 114510.000 | K.G    | 14,313,750.00 | 255,603.00 US Dollars | 0.00                              | Value & Qty                             |  |
| 2      | 54021990   | NYLON YARN                                                                                                         | 13200.000  | K.G    | 3,260,400.00  | 58,221.00 US Dollars  | 0.00                              | Value & Qty                             |  |
| 3      | 39042221   | PVC RESIN                                                                                                          | 73161.000  | K.G    | 6,299,162.00  | 112,485.00 US Dollars | 0.00                              | Value & Qty                             |  |
| 4      | 29190920   | PVC PLASTICIZER (PHOSPHATE PLASTICIZER / DOP / TCP / TAP / DOA / DIOP / TCEP / REOFOS 50/95 / ROSCAN / SANTICIZER) | 49071.000  | K.G    | 10,876,587.00 | 194,225.00 US Dollars | 0.00                              | Value & Qty                             |  |
| 5      | 73260000   | FASTNERS WITH PINS (MATO - U37A / U38)                                                                             | 6435.000   | Number | 2,895,750.00  | 51,710.00 US Dollars  | 0.00                              | Value & Qty                             |  |
|        |            |                                                                                                                    |            | Total  | 37,645,649.00 | 672,244.00            |                                   |                                         |  |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/115/2005-PC.II dated 16.08.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                                             | QTY        | IMPORT ITEM                                   | QTY                                      |
|-------------------------------------------------------------------------|------------|-----------------------------------------------|------------------------------------------|
| PVC Solid Woven Fire Resistant Antistatic Conveyor Belting (Type 12000) | 1 Sq. Mtr. | 1. Polyester Filament Yarn (1000/1500 Denier) | 1.05 kg/kg content in the export product |
|                                                                         |            | 2. Nylon Yarn                                 | 1.05 kg/kg content in the                |

|  |  |                                                                                                                                                                                                                                   |                        |
|--|--|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|
|  |  |                                                                                                                                                                                                                                   | export product         |
|  |  | 3. Raw material recommended for one kg of PVC Compound contained in the export product:<br><br>i) PVC Resin<br>ii) PVC Plasticizer (Phosphate Plasticizer / DOP/ TCP / TAP/ DOA / DIOP / TCEP / REOFOS – 50/95 ROSCAN/SANTICIZER) | 0.4184 kg<br>0.2806 kg |
|  |  | 4. Fastner with Pins (MATO – U37A/U38)                                                                                                                                                                                            | Net to Net             |

|    |                                                                                                                        |                                                              |                                            |                         |
|----|------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|--------------------------------------------|-------------------------|
| 41 | <b>Case No.:2/18/87-ALC1/2012</b>                                                                                      | Party Name:ECCELENT COMPONENTS MANUFACTURING PRIVATE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00140/AM13/                                                                                         | RLA File :04/24/040/00031/AM13/                              | Lic.No/Date:0410137246<br>12.06.2012       | Defer Date:12.09.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 26.07.2012. Comments of D/o C&PC are awaited. |                                                              |                                            |                         |

|  |                                   |                                     |                                            |                         |
|--|-----------------------------------|-------------------------------------|--------------------------------------------|-------------------------|
|  | <b>Case No.:6/21/87-ALC1/2012</b> | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Approved</b> |
|  | HQ File :01/87/050/00148/AM13/    | RLA File :07/24/040/00101/AM13/     | Lic.No/Date:0710088801<br>13.06.2012       | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                        | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|-------------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39172390          | 63/0- UPVC COLUMN PIPES OF DIFFERENT TYPES AND SIZES<br>NET CONTENT OF PVC RESIN 47.51 MT | 50.370     | M.T          | 5776825.00           | 104747.50 US Dollars                        |
|               |                   |                                                                                           |            | <b>Total</b> | 5,776,825.00         | 104,747.50                                  |

  

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i> | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|--------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 39041090          | PVC RESIN          | 47.510     | M.T          | 2,711,234.00     | 48,458.16 US Dollars  | 0.00                                     | Value & Qty                                        |
|               |                   |                    |            | <b>Total</b> | 2,711,234.00     | 48,458.16             |                                          |                                                    |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2012 dated 24.07.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                                              | <b>QTY</b> | <b>IMPORT ITEM</b> | <b>QTY</b> |
|---------------------------------------------------------------------------------|------------|--------------------|------------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg       | PVC Resin          | 0.943 kg   |

|                                   |                                     |                                            |                                   |
|-----------------------------------|-------------------------------------|--------------------------------------------|-----------------------------------|
| <b>Case No.:7/21/87-ALC1/2012</b> | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status:</b><br><b>Approved</b> |
| HQ File :01/87/050/00149/AM13/    | RLA File :07/24/040/00102/AM13/     | Lic.No/Date:0710088805                     | Defer Date:                       |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                        | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|-------------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39172390          | 63/0- UPVC COLUMN PIPES OF DIFFERENT TYPES AND SIZES<br>NET CONTENT OF PVC RESIN 38.80 MT | 41.140     | M.T          | 4667816.00           | 84638.55 US Dollars                         |
|               |                   |                                                                                           |            | <b>Total</b> | 4,667,816.00         | 84,638.55                                   |

  

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i> | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|--------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 39041090          | PVC RESIN          | 38.800     | M.T          | 2,214,049.00     | 39,571.92 US Dollars  | 0.00                                     | Value & Qty                                        |
|               |                   |                    |            | <b>Total</b> | 2,214,049.00     | 39,571.92             |                                          |                                                    |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2012 dated 24.07.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                                              | <b>QTY</b> | <b>IMPORT ITEM</b> | <b>QTY</b> |
|---------------------------------------------------------------------------------|------------|--------------------|------------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg       | PVC Resin          | 0.943 kg   |

Case No.:10/21/87-ALC1/2012

Party Name:ASHIRVAD PIPES PVT LTD.,

Meet No/Date:21/87-ALC1/2012  
22.08.2012Status:  
Approved

HQ File :01/87/050/00152/AM13/

RLA File :07/24/040/00099/AM13/

Lic.No/Date:0710088804

Defer Date:

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                        | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|-------------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39172390          | 63/0- UPVC COLUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN 38.47 MT. | 40.800     | M.T          | 4913942.00           | 89101.40 US Dollars                         |
|               |                   |                                                                                           |            | <b>Total</b> | 4,913,942.00         | 89,101.40                                   |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i> | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|--------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 39041090          | PVC RESIN          | 38.470     | M.T          | 2,195,444.00     | 39,239.40 US Dollars  | 0.00                                     | Value & Qty                                        |
|               |                   |                    |            | <b>Total</b> | 2,195,444.00     | 39,239.40             |                                          |                                                    |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2012 dated 24.07.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                                              | <b>QTY</b> | <b>IMPORT ITEM</b> | <b>QTY</b> |
|---------------------------------------------------------------------------------|------------|--------------------|------------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg       | PVC Resin          | 0.943 kg   |

**Case No.:**14/21/87-ALC1/2012

Party Name:ASHIRVAD PIPES PVT LTD.,

Meet No/Date:21/87-ALC1/2012  
22.08.2012

**Status:**  
**Approved**

HQ File :01/87/050/00156/AM13/

RLA File :07/24/040/00100/AM13/

Lic.No/Date:0710088803  
13.06.2012

Defer Date:

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                        | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|-------------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39172390          | 63/0- UPVC COLUMN PIPES OF DIFFERENT TYPES AND SIZES<br>NET CONTENT OF PVC RESIN 38.47 MT | 46.170     | M.T          | 5041126.00           | 91410.00 US Dollars                         |
|               |                   |                                                                                           |            | <b>Total</b> | 5,041,126.00         | 91,410.00                                   |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i> | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|--------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 39041090          | PVC RESIN          | 43.540     | M.T          | 2,485,127.00     | 44,416.92 US Dollars  | 0.00                                     | Value & Qty                                        |
|               |                   |                    |            | <b>Total</b> | 2,485,127.00     | 44,416.92             |                                          |                                                    |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2012 dated 24.07.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                                              | <b>QTY</b> | <b>IMPORT ITEM</b> | <b>QTY</b> |
|---------------------------------------------------------------------------------|------------|--------------------|------------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg       | PVC Resin          | 0.943 kg   |

|    |                                                                                                                        |                                                  |                                            |                          |
|----|------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|--------------------------------------------|--------------------------|
| 46 | <b>Case No.:</b> 17/21/87-ALC1/2012                                                                                    | Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED, | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status:</b> Deferred  |
|    | HQ File :01/87/050/00159/AM13/                                                                                         | RLA File :07/24/040/00104/AM13/                  | Lic.No/Date:0710088809<br>13.06.2012       | Defer<br>Date:12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited. |                                                  |                                            |                          |

|    |                                                                                                                        |                                 |                                            |                          |
|----|------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 47 | <b>Case No.:15/21/87-ALC1/2012</b>                                                                                     | Party Name:ESTER INDUSTRIES LTD | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00157/AM13/                                                                                         | RLA File :05/23/040/00070/AM13/ | Lic.No/Date:0510327754<br>19.06.2012       | Defer<br>Date:12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 16.08.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                          |

|    |                                                                                                                        |                                                     |                                            |                          |
|----|------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------|--------------------------------------------|--------------------------|
| 48 | <b>Case No.:18/21/87-ALC1/2012</b>                                                                                     | Party Name:FARCOM CABLE SYSTEMS<br>PRIVATE LIMITED, | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00160/AM13/                                                                                         | RLA File :07/24/040/00125/AM13/                     | Lic.No/Date:0710089176<br>21.06.2012       | Defer<br>Date:12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited. |                                                     |                                            |                          |

|    |                                                                                                                |                                                     |                                            |                          |
|----|----------------------------------------------------------------------------------------------------------------|-----------------------------------------------------|--------------------------------------------|--------------------------|
| 49 | <b>Case No.:1/21/87-ALC1/2012</b>                                                                              | Party Name:GUJRAT RECLAIM &<br>RUBBER PRODUCTS LTD. | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00143/AM13/                                                                                 | RLA File :03/94/040/00126/AM13/                     | Lic.No/Date:0310699602<br>22.06.2012       | Defer<br>Date:12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to DIPP on 16.08.2012. Comments of DIPP are awaited. |                                                     |                                            |                          |

|    |                                                                                                                                                                                                                                                                            |                                  |                                            |                          |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|--------------------------|
| 50 | <b>Case No.:3/21/87-ALC1/2012</b>                                                                                                                                                                                                                                          | Party Name:ITS COATINGS, PVT LTD | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00145/AM13/                                                                                                                                                                                                                                             | RLA File :03/94/040/00239/AM13/  | Lic.No/Date:0310699813<br>26.06.2012       | Defer<br>Date:12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 16.08.2012. However, Technical Representative of DIPP stated that the Export Product pertains to Rubber Group. Hence, it was decided to forward a copy of application to DIPP for their comments. |                                  |                                            |                          |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|-------------------------|
| <b>Case No.:</b> 3/18/87-ALC1/2012                                                                                                                                                   | Party Name:DIAB CORE MATERIALS PRIVATE LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
| HQ File :01/87/050/00141/AM13/                                                                                                                                                       | RLA File :04/24/040/00059/AM13/                | Lic.No/Date:0410137680<br>27.06.2012       | Defer Date:05.09.2012   |
| <b>Decision:</b> As per request of Technical Representative of D/o C&PC, a copy of application has again been forwarded to D/o C&PC on 08.08.2012. Comments of D/o C&PC are awaited. |                                                |                                            |                         |

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|                                |                                     |                                            |                     |
|--------------------------------|-------------------------------------|--------------------------------------------|---------------------|
| Case No.:19/21/87-ALC1/2012    | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | Status:<br>Approved |
| HQ File :01/87/050/00161/AM13/ | RLA File :07/24/040/00135/AM13/     | Lic.No/Date:0710089299<br>27.06.2012       | Defer Date:         |

Application: Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                               | Qty    | UOM   | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|-------------------------------------------------------------------------------------------|--------|-------|---------------|--------------------------------------|
| 1      | 39172390   | 63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin<br>36.50 MT | 38.700 | M.T   | 4260454.00    | 77887.64 US Dollars                  |
|        |            |                                                                                           |        | Total | 4,260,454.00  | 77,887.64                            |

| Sl.No. | ITCHS Code | IMPORT ITEM | Qty    | UOM   | CIF (Rs.)    | CIF (Currency)       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|-------------|--------|-------|--------------|----------------------|-----------------------------------|-----------------------------------------|
| 1      | 39042110   | PVC RESIN   | 36.500 | M.T   | 2,067,843.00 | 37,224.90 US Dollars | 0.00                              | Value & Qty                             |
|        |            |             |        | Total | 2,067,843.00 | 37,224.90            |                                   |                                         |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2012 dated 24.07.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                  | QTY  | IMPORT ITEM | QTY      |
|----------------------------------------------|------|-------------|----------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible | 1 kg | PVC Resin   | 0.943 kg |

|                                     |                                     |                                            |                         |
|-------------------------------------|-------------------------------------|--------------------------------------------|-------------------------|
| <b>Case No.:</b> 20/21/87-ALC1/2012 | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status:</b> Approved |
| HQ File :01/87/050/00162/AM13/      | RLA File :07/24/040/00136/AM13/     | Lic.No/Date:0710089306<br>27.06.2012       | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                      | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|-----------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39172390          | 63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 38.63 M.T | 40.960     | M.T          | 4701952.00           | 85958.90 US Dollars                         |
|               |                   |                                                                                         |            | <b>Total</b> | 4,701,952.00         | 85,958.90                                   |

  

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i> | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|--------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 39042110          | PVC RESIN          | 38.630     | M.T          | 2,188,701.00     | 39,400.56 US Dollars  | 0.00                                     | Value & Qty                                        |
|               |                   |                    |            | <b>Total</b> | 2,188,701.00     | 39,400.56             |                                          |                                                    |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2012 dated 24.07.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                                                     | QTY  | IMPORT ITEM | QTY      |
|---------------------------------------------------------------------------------|------|-------------|----------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg | PVC Resin   | 0.943 kg |

|                                |                                     |                                            |                            |
|--------------------------------|-------------------------------------|--------------------------------------------|----------------------------|
| Case No.:21/21/87-ALC1/2012    | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | Status:<br><b>Approved</b> |
| HQ File :01/87/050/00163/AM13/ | RLA File :07/24/040/00137/AM13/     | Lic.No/Date:0710089302<br>27.06.2012       | Defer Date:                |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                              | Qty    | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|------------------------------------------------------------------------------------------|--------|--------------|---------------|--------------------------------------|
| 1      | 39172390   | 63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 36.22 MT | 38.410 | M.T          | 4301378.00    | 78635.80 US Dollars                  |
|        |            |                                                                                          |        | <b>Total</b> | 4,301,378.00  | 78,635.80                            |

| Sl.No. | ITCHS Code | IMPORT ITEM | Qty    | UOM          | CIF (Rs.)    | CIF (Currency)       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|-------------|--------|--------------|--------------|----------------------|-----------------------------------|-----------------------------------------|
| 1      | 39042110   | PVC RESIN   | 36.220 | M.T          | 2,052,461.00 | 36,948.00 US Dollars | 0.00                              | Value & Qty                             |
|        |            |             |        | <b>Total</b> | 2,052,461.00 | 36,948.00            |                                   |                                         |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2012 dated

24.07.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                                                     | QTY  | IMPORT ITEM | QTY      |
|---------------------------------------------------------------------------------|------|-------------|----------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg | PVC Resin   | 0.943 kg |

|                                |                                     |                                            |                            |
|--------------------------------|-------------------------------------|--------------------------------------------|----------------------------|
| Case No.:22/21/87-ALC1/2012    | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | Status:<br><b>Approved</b> |
| HQ File :01/87/050/00164/AM13/ | RLA File :07/24/040/00138/AM13/     | Lic.No/Date:0710089301<br>27.06.2012       | Defer Date:                |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                              | Qty    | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|------------------------------------------------------------------------------------------|--------|--------------|---------------|--------------------------------------|
| 1      | 39172390   | 63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 34.37 MT | 36.450 | M.T          | 4331173.00    | 79180.50 US Dollars                  |
|        |            |                                                                                          |        | <b>Total</b> | 4,331,173.00  | 79,180.50                            |

  

| Sl.No. | ITCHS Code | IMPORT ITEM | Qty    | UOM          | CIF (Rs.)    | CIF (Currency)       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|-------------|--------|--------------|--------------|----------------------|-----------------------------------|-----------------------------------------|
| 1      | 39042110   | PVC RESIN   | 34.370 | M.T          | 1,947,552.00 | 35,059.44 US Dollars | 0.00                              | Value & Qty                             |
|        |            |             |        | <b>Total</b> | 1,947,552.00 | 35,059.44            |                                   |                                         |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2012 dated 24.07.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                                                     | QTY  | IMPORT ITEM | QTY      |
|---------------------------------------------------------------------------------|------|-------------|----------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg | PVC Resin   | 0.943 kg |

|                                |                                     |                                            |                            |
|--------------------------------|-------------------------------------|--------------------------------------------|----------------------------|
| Case No.:23/21/87-ALC1/2012    | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | Status:<br><b>Approved</b> |
| HQ File :01/87/050/00165/AM13/ | RLA File :07/24/040/00139/AM13/     | Lic.No/Date:0710089300<br>27.06.2012       | Defer Date:                |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                               | Qty    | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|-------------------------------------------------------------------------------------------|--------|--------------|---------------|--------------------------------------|
| 1      | 39172390   | 63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 42.01 M.T | 44.550 | M.T          | 4816851.00    | 88059.43 US Dollars                  |
|        |            |                                                                                           |        | <b>Total</b> | 4,816,851.00  | 88,059.43                            |

| Sl.No. | ITCHS Code | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|-------------|-----|-----|-----------|----------------|-----------------------------------|-----------------------------------------|
|--------|------------|-------------|-----|-----|-----------|----------------|-----------------------------------|-----------------------------------------|

|   |          |           |        |              |              |                      |      |             |
|---|----------|-----------|--------|--------------|--------------|----------------------|------|-------------|
| 1 | 39042110 | PVC RESIN | 42.010 | M.T          | 2,380,329.00 | 42,850.20 US Dollars | 0.00 | Value & Qty |
|   |          |           |        | <b>Total</b> | 2,380,329.00 | 42,850.20            |      |             |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2012 dated 24.07.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                                                     | QTY  | IMPORT ITEM | QTY      |
|---------------------------------------------------------------------------------|------|-------------|----------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg | PVC Resin   | 0.943 kg |

|                                |                                     |                                            |                            |
|--------------------------------|-------------------------------------|--------------------------------------------|----------------------------|
| Case No.:24/21/87-ALC1/2012    | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | Status:<br><b>Approved</b> |
| HQ File :01/87/050/00166/AM13/ | RLA File :07/24/040/00140/AM13/     | Lic.No/Date:0710089303<br>27.06.2012       | Defer Date:                |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                             | Qty    | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|-----------------------------------------------------------------------------------------|--------|--------------|---------------|--------------------------------------|
| 1      | 39172390   | 63/0- PVC Column Pipes of different types and sizes - Net content of PVC Resin 45.92 MT | 48.700 | M.T          | 5139705.00    | 93961.70 US Dollars                  |
|        |            |                                                                                         |        | <b>Total</b> | 5,139,705.00  | 93,961.70                            |

| Sl.No. | ITCHS Code | IMPORT ITEM | Qty    | UOM          | CIF (Rs.)    | CIF (Currency)       | Total exemption from Customs duty | Limiting Factor<br>(Value/Qty/Value & Qty) |
|--------|------------|-------------|--------|--------------|--------------|----------------------|-----------------------------------|--------------------------------------------|
| 1      | 39042110   | PVC RESIN   | 45.920 | M.T          | 2,602,114.00 | 46,842.74 US Dollars | 0.00                              | Value & Qty                                |
|        |            |             |        | <b>Total</b> | 2,602,114.00 | 46,842.74            |                                   |                                            |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2012 dated 24.07.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                                                     | QTY  | IMPORT ITEM | QTY      |
|---------------------------------------------------------------------------------|------|-------------|----------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg | PVC Resin   | 0.943 kg |

|    |                                                                                                                        |                                   |                                            |                          |
|----|------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|--------------------------|
| 58 | <b>Case No.:2/21/87-ALC1/2012</b>                                                                                      | Party Name:AMRIT POLYCHEM PVT LTD | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00144/AM13/                                                                                         | RLA File :03/94/040/00190/AM13/   | Lic.No/Date:0310700262<br>29.06.2012       | Defer<br>Date:12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 16.08.2012. Comments of D/o C&PC are awaited. |                                   |                                            |                          |

|    |                                                                                                                        |                                        |                                            |                         |
|----|------------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|-------------------------|
| 59 | <b>Case No.:1/18/87-ALC1/2012</b>                                                                                      | Party Name:KALPENA INDUSTRIES LIMITED, | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00139/AM13/                                                                                         | RLA File :02/24/040/00059/AM13/        | Lic.No/Date:0210179439<br>05.07.2012       | Defer Date:12.09.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 26.07.2012. Comments of D/o C&PC are awaited. |                                        |                                            |                         |

|  |                                   |                                  |                              |                         |
|--|-----------------------------------|----------------------------------|------------------------------|-------------------------|
|  | <b>Case No.:4/21/87-ALC1/2012</b> | Party Name:VEEKAY POLYCOATS LTD. | Meet No/Date:21/87-ALC1/2012 | <b>Status: Deferred</b> |
|--|-----------------------------------|----------------------------------|------------------------------|-------------------------|

|    |                                                                                                                        |                                 |                                      |                          |
|----|------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------|
| 60 |                                                                                                                        |                                 | 22.08.2012                           |                          |
|    | HQ File :01/87/050/00146/AM13/                                                                                         | RLA File :05/24/040/00107/AM13/ | Lic.No/Date:0510329142<br>09.07.2012 | Defer<br>Date:12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 16.08.2012. Comments of D/o C&PC are awaited. |                                 |                                      |                          |

|    |                                                                                                                        |                                 |                                            |                          |
|----|------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 61 | <b>Case No.:16/21/87-ALC1/2012</b>                                                                                     | Party Name:BLS POLYMERS LTD.    | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00158/AM13/                                                                                         | RLA File :05/23/040/00120/AM13/ | Lic.No/Date:0510329149<br>09.07.2012       | Defer<br>Date:12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                          |

|    |                                                                                                                        |                                 |                                            |                           |
|----|------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------|
| 62 | <b>Case No.:5/21/87-ALC1/2012</b>                                                                                      | Party Name:PARAS POLYCOAT LTD.  | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00147/AM13/                                                                                         | RLA File :05/24/040/00131/AM13/ | Lic.No/Date:0510329277<br>10.07.2012       | Defer Date:<br>12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                           |

|    |                                                                                                                        |                                                  |                                            |                          |
|----|------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|--------------------------------------------|--------------------------|
| 63 | <b>Case No.:25/21/87-ALC1/2012</b>                                                                                     | Party Name:SOLVAY SPECIALITIES<br>INDIA PVT.LTD. | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00167/AM13/                                                                                         | RLA File :03/95/040/00157/AM13/                  | Lic.No/Date:0310701389<br>10.07.2012       | Defer<br>Date:12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 16.08.2012. Comments of D/o C&PC are awaited. |                                                  |                                            |                          |

|    |                                                                                                                |                                                          |                                            |                           |
|----|----------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|--------------------------------------------|---------------------------|
| 64 | <b>Case No.:26/21/87-ALC1/2012</b>                                                                             | Party Name:ZENITH INDUSTRIAL<br>RUBBER PRODUCTS PVT. LTD | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00168/AM13/                                                                                 | RLA File :03/95/040/00245/AM13/                          | Lic.No/Date:0310701392<br>10.07.2012       | Defer Date:<br>12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to DIPP on 16.08.2012. Comments of DIPP are awaited. |                                                          |                                            |                           |

|    |                                                                                                                        |                                   |                                            |                           |
|----|------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|---------------------------|
| 65 | <b>Case No.:</b> 12/21/87-ALC1/2012                                                                                    | Party Name:LANXESS INDIA PVT.LTD. | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00154/AM13/                                                                                         | RLA File :03/95/040/00173/AM13/   | Lic.No/Date:0310701869<br>16.07.2012       | Defer Date:<br>12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 16.08.2012. Comments of D/o C&PC are awaited. |                                   |                                            |                           |

66

|                                                                   |                                 |                                                      |                  |       |               |                                         |                                      |                                               |
|-------------------------------------------------------------------|---------------------------------|------------------------------------------------------|------------------|-------|---------------|-----------------------------------------|--------------------------------------|-----------------------------------------------|
| Case No.:8/21/87-ALC1/2012                                        | Party Name:SW ASTIK POLYMERS    | Meet No/Date:21/87-ALC1/2012<br>22.08.2012           | Status: Approved |       |               |                                         |                                      |                                               |
| HQ File :01/87/050/00150/AM13/                                    | RLA File :05/24/040/00136/AM13/ | Lic.No/Date:0510329871<br>17.07.2012                 | Defer Date:      |       |               |                                         |                                      |                                               |
| <div>Application: Request is for adhoc norms for following:</div> |                                 |                                                      |                  |       |               |                                         |                                      |                                               |
| Sl.No.                                                            | ITCHS Code                      | EXPORT ITEM                                          | Qty              | UOM   | FOB/FOR (Rs.) | FOB/FOR (in Currency of<br>realisation) |                                      |                                               |
| 1                                                                 | 39042290                        | 62/0- PVC COMPOUND GRADE NO. RT-125(SHOE SOLE GRADE) | 114.000          | M.T   | 9718500.00    | 176700.00 US Dollars                    |                                      |                                               |
|                                                                   |                                 |                                                      |                  | Total | 9,718,500.00  | 176,700.00                              |                                      |                                               |
| Sl.No.                                                            | ITCHS Code                      | IMPORT ITEM                                          | Qty              | UOM   | CIF (Rs.)     | CIF (Currency)                          | Total exemption<br>from Customs duty | Limiting Factor<br>(Value/Qty/Value &<br>Qty) |
| 1                                                                 | 39042110                        | PVC RESIN K. VALUE 65-68                             | 68.400           | M.T   | 3,573,900.00  | 64,980.00 US Dollars                    | 0.00                                 | Value & Qty                                   |
| 2                                                                 | 29173920                        | DI OCTYL PHATHALATE(D.O.P.)                          | 37.620           | M.T   | 3,724,380.00  | 67,716.00 US Dollars                    | 0.00                                 | Value & Qty                                   |
|                                                                   |                                 |                                                      |                  | Total | 7,298,280.00  | 132,696.00                              |                                      |                                               |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 8/87-ALC1/2012 dated 23.05.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                  | QTY  | IMPORT ITEM          | QTY      |
|----------------------------------------------|------|----------------------|----------|
| PVC Compound – Shoe Sole<br>Grade No. RT-125 | 1 kg | 1. PVC Resin         | 0.600 kg |
|                                              |      | 2. Dioctyl Phthalate | 0.330 kg |

|                                |                                 |                                            |                            |
|--------------------------------|---------------------------------|--------------------------------------------|----------------------------|
| Case No.:9/21/87-ALC1/2012     | Party Name:SWASTIK POLYMERS     | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | Status:<br><b>Approved</b> |
| HQ File :01/87/050/00151/AM13/ | RLA File :05/24/040/00137/AM13/ | Lic.No/Date:0510329873<br>17.07.2012       | Defer Date:                |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                                      | Qty     | UOM | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|--------------------------------------------------------------------------------------------------|---------|-----|---------------|--------------------------------------|
| 1      | 39019090   | 62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND) SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS) | 105.000 | M.T | 10539375.00   | 191625.00 US Dollars                 |

|               |                   |                                   |            |              |                  |                       |                                          | <b>Total</b>                                       | 10,539,375.00 | 191,625.00 |
|---------------|-------------------|-----------------------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|---------------|------------|
| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |               |            |
| 1             | 39013000          | EVA RESIN(ETHYLENE VINYL ACETATE) | 92.400     | M.T          | 8,131,200.00     | 147,840.00 US Dollars | 0.00                                     | Value & Qty                                        |               |            |
| 2             | 38122090          | STABLIZER HANSA DIS T4            | 2.310      | M.T          | 266,805.00       | 4,851.00 US Dollars   | 0.00                                     | Value & Qty                                        |               |            |
| 3             | 29270090          | BLOWING AGENT                     | 2.394      | M.T          | 368,676.00       | 6,703.20 US Dollars   | 0.00                                     | Value & Qty                                        |               |            |
| 4             | 29096000          | D.C.P.(DI CUMYL PEROXIDE)         | 1.291      | M.T          | 333,723.50       | 6,067.70 US Dollars   | 0.00                                     | Value & Qty                                        |               |            |
|               |                   |                                   |            | <b>Total</b> | 9,100,404.50     | 165,461.90            |                                          |                                                    |               |            |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 6/87-ALC1/2012 dated 08.05.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                                                           | <b>QTY</b> | <b>IMPORT ITEM</b>         | <b>QTY</b> |
|----------------------------------------------------------------------------------------------|------------|----------------------------|------------|
| EVA Injection Moulding Compound (EVA Compound) Superior Grade EC Series (in various colours) | 1 kg       | 1. EVA Resin               | 0.8800 kg  |
|                                                                                              |            | 2. Stabilizer Hansa DIS T4 | 0.0220 kg  |
|                                                                                              |            | 3. Blowing Agent           | 0.0228 kg  |
|                                                                                              |            | 4. Di Cumyl Peroxide       | 0.0122 kg  |

**Case No.:13/21/87-ALC1/2012**

Party Name:VISEN INDUSTRIES LIMITED

Meet No/Date:21/87-ALC1/2012  
22.08.2012

**Status:**  
**Approved**

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                                                             | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|--------------------------------------------------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39069090          | 63/0- BUTYL ACRYLATE AND METHYL METHACRYLATE COPOLYMER EMULSION HAVING SOLID CONTENT 50% +/- 2% (PACKED IN 4000 HM HDPE DRUMS) | 960000.000 | K.G          | 74659200.00          | 1344000.00 US Dollars                       |
|               |                   |                                                                                                                                |            | <b>Total</b> | 74,659,200.00        | 1,344,000.00                                |

  

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                              | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|-------------------------------------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 29161210          | BUTYL ACRYLATE                                  | 211200.000 | K.G          | 23,464,320.00    | 422,400.00 US Dollars | 0.00                                     | Value & Qty                                        |
| 2             | 29161400          | METHYL METHACRYLATE                             | 249600.000 | K.G          | 30,503,616.00    | 549,120.00 US Dollars | 0.00                                     | Value & Qty                                        |
| 3             | 39012000          | HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE) | 35700.000  | K.G          | 2,736,726.30     | 49,266.00 US Dollars  | 0.00                                     | Value & Qty                                        |
|               |                   |                                                 |            | <b>Total</b> | 56,704,662.30    | 1,020,786.00          |                                          |                                                    |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 11/87-ALC1/2012 dated 20.06.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                                           | <b>QTY</b> | <b>IMPORT ITEM</b>     | <b>QTY</b> |
|------------------------------------------------------------------------------|------------|------------------------|------------|
| Butyl Acrylate and Methacrylic Acid Copolymer Emulsion (Solid contents 50%+- | 1 kg       | 1. Butyl Acrylate      | 0.2193 kg  |
|                                                                              |            | 2. Methyl Methacrylate | 0.2600 kg  |

|                             |                                        |                       |
|-----------------------------|----------------------------------------|-----------------------|
| 2%) packed in HM HDPE Drums | 3. HDPE Granules (Blow Moulding Agent) | As per packing policy |
|-----------------------------|----------------------------------------|-----------------------|

|    |                                                                                                                        |                                 |                                            |                           |
|----|------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------|
| 69 | <b>Case No.:</b> 11/21/87-ALC1/2012                                                                                    | Party Name:RALLIS INDIA LIMITED | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00153/AM13/                                                                                         | RLA File :03/95/040/00138/AM13/ | Lic.No/Date:0310702465<br>20.07.2012       | Defer Date:<br>12.09.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 16.08.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                           |

| Case No.:27/21/87-ALC1/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Party Name:NARENDRA PLASTIC PVT LTD., | Meet No/Date:21/87-ALC1/2012<br>22.08.2012           | Status: <b>Approved</b> |        |                |                                      |     |     |               |                                      |   |          |                                                      |          |     |              |                       |  |  |  |  |       |                |              |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|------------------------------------------------------|-------------------------|--------|----------------|--------------------------------------|-----|-----|---------------|--------------------------------------|---|----------|------------------------------------------------------|----------|-----|--------------|-----------------------|--|--|--|--|-------|----------------|--------------|
| HQ File :01/87/050/00169/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | RLA File :03/95/040/00252/AM13/       | Lic.No/Date:0310702717<br>23.07.2012                 | Defer Date:             |        |                |                                      |     |     |               |                                      |   |          |                                                      |          |     |              |                       |  |  |  |  |       |                |              |
| <div>Application: Request is for adhoc norms for following:</div> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39232100</td><td>63/0- PRINTED VEST TYPE CARRIER BAGS<br/>MADE OF HDPE</td><td>2000.000</td><td>M.T</td><td>241456875.00</td><td>4390125.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>241,456,875.00</td><td>4,390,125.00</td></tr></table> |                                       |                                                      |                         | Sl.No. | ITCHS Code     | EXPORT ITEM                          | Qty | UOM | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) | 1 | 39232100 | 63/0- PRINTED VEST TYPE CARRIER BAGS<br>MADE OF HDPE | 2000.000 | M.T | 241456875.00 | 4390125.00 US Dollars |  |  |  |  | Total | 241,456,875.00 | 4,390,125.00 |
| Sl.No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | ITCHS Code                            | EXPORT ITEM                                          | Qty                     | UOM    | FOB/FOR (Rs.)  | FOB/FOR (in Currency of realisation) |     |     |               |                                      |   |          |                                                      |          |     |              |                       |  |  |  |  |       |                |              |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 39232100                              | 63/0- PRINTED VEST TYPE CARRIER BAGS<br>MADE OF HDPE | 2000.000                | M.T    | 241456875.00   | 4390125.00 US Dollars                |     |     |               |                                      |   |          |                                                      |          |     |              |                       |  |  |  |  |       |                |              |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                       |                                                      |                         | Total  | 241,456,875.00 | 4,390,125.00                         |     |     |               |                                      |   |          |                                                      |          |     |              |                       |  |  |  |  |       |                |              |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i> | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i>   | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|--------------------|------------|--------------|------------------|-------------------------|------------------------------------------|----------------------------------------------------|
| 1             | 39012000          | HDPE GRANULES      | 2300.000   | M.T          | 189,750,000.00   | 3,450,000.00 US Dollars | 0.00                                     | Value & Qty                                        |
| 2             | 32151140          | PRINTING INK       | 105.000    | M.T          | 20,212,500.00    | 367,500.00 US Dollars   | 0.00                                     | Value & Qty                                        |
|               |                   |                    |            | <b>Total</b> | 209,962,500.00   | 3,817,500.00            |                                          |                                                    |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2012 dated 01.08.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                          | <b>QTY</b> | <b>IMPORT ITEM</b>       | <b>QTY</b> |
|---------------------------------------------|------------|--------------------------|------------|
| PRINTED VEST TYPE CARRIER BAGS MADE OF HDPE | 1 kg       | 1. HDPE RESIN / GRANULES | 1.10 kg    |
|                                             |            | 2. PRINTING INK          | 0.05 kg    |

|                                                                                                                        |                                 |                                            |                                   |
|------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------------|
| <b>Case No.:</b> 28/21/87-ALC1/2012                                                                                    | Party Name:SWASTIK POLYMERS     | Meet No/Date:21/87-ALC1/2012<br>22.08.2012 | <b>Status:</b><br><b>Deferred</b> |
| HQ File :01/87/050/00170/AM13/                                                                                         | RLA File :05/24/040/00173/AM13/ | Lic.No/Date:0510331552<br>07.08.2012       | Defer Date:<br>12.09.2012         |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                                   |

Case No.:30/21/87-ALC1/2012

Party Name:SANKHLA POLYMERS (P) LTD.,

Meet No/Date:21/87-ALC1/2012  
22.08.2012

Status:  
Approved

HQ File :01/87/050/00172/AM13/

RLA File :07/24/040/00210/AM13/

Lic.No/Date:0710090216  
14.08.2012

Defer Date:

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                                                                                                   | Qty       | UOM   | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|-------|---------------|--------------------------------------|
| 1      | 39042290   | 63/0- PVC COMPOUND CONTAINING 18557.550 KGS OF PVC RESIN, 8435.250 KG OF DI-OCTYLE PTHALATE, 5061.150 KGS OF CALCIUM CARBONATE AND 1687.05 KGS OF STABILIZERS | 33741.000 | K.G   | 2666863.76    | 56652.92 US Dollars                  |
|        |            |                                                                                                                                                               |           | Total | 2,666,863.76  | 56,652.92                            |

| Sl.No. | ITCHS Code | IMPORT ITEM        | Qty       | UOM   | CIF (Rs.)    | CIF (Currency)       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|--------------------|-----------|-------|--------------|----------------------|-----------------------------------|-----------------------------------------|
| 1      | 39042110   | PVC RESIN          | 18743.130 | K.G   | 949,210.90   | 17,258.38 US Dollars | 25.85                             | Value & Qty                             |
| 2      | 29173920   | DI OCTYLE PTHALATE | 8519.600  | K.G   | 974,215.00   | 17,713.00 US Dollars | 25.85                             | Value & Qty                             |
|        |            |                    |           | Total | 1,923,425.90 | 34,971.38            |                                   |                                         |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 11/87-ALC1/2011 dated 15.06.2011, following adhoc norms are **approved**:

|             |     |             |     |
|-------------|-----|-------------|-----|
| EXPORT ITEM | QTY | IMPORT ITEM | QTY |
|-------------|-----|-------------|-----|

|  |                            |      |                       |          |
|--|----------------------------|------|-----------------------|----------|
|  | PVC Compound (Cable Grade) | 1 kg | 1. PVC Resin          | 0.550 kg |
|  |                            |      | 2. Di Octyl Phthalate | 0.250 kg |

**Case considered out of Agenda**

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|                                     |                                              |                                           |                  |
|-------------------------------------|----------------------------------------------|-------------------------------------------|------------------|
| NC No.: 21/AM13<br>Dated 22.08.2012 | JAI CORP LIMITED                             | HQ F. No.<br>01/87/050/00150/AM08/DES-VII | Status: Approved |
|                                     | Adv. Lic. No.<br>0310432312 dated 12.06.2007 | RLA F. No.<br>03/94/040/00162/AM08        |                  |

**Request:**      **Inclusion of two export products under SION H-232 and H-241.**

**Decision:**      The request of firm for inclusion of two export products namely ‘Polypropylene woven fabrics’ and ‘PP woven sacks & bags’ under SION H-232 and H-241 respectively for fulfillment of balanced EO was considered by NC in its Meeting No. 20/AM13 held on 16.08.2012 and rejected on the grounds that however the EO period has been extended upto 20.08.2012 but the licence has not been revalidated.

2.            The Representative of the firm met DG and explained his case. DG has given his approval for inclusion of two export products namely ‘Polypropylene woven fabrics’ and ‘PP woven sacks & bags’ under SION H-232 and H-241 respectively for

fulfillment of balanced EO. Accordingly, a letter was issued to firm and RLA, Mumbai on 16.08.2012 itself. Chairman informed the Members about the decision taken in this case.

Meeting ended with thanks to Chair and all participants.

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